NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

RESENT:	SHRI RATAKONDA MURA DR. ASHOK KUMAR MIS		
	MBER E PETITIONER(S) IE RESPONDENT(S)	: ZP 70/07 : TP 6/16 : SHARAMA M : NUTAN INVE : NUTAN INVE : NOTAN 398	
	ME(IN CAPITAL) & DNE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1. Ma	adhukar esh pande ott80	Advocate for R1 to 3	Lach
91	148250300		

Shri C.K. Nanda Kumar counsel for petitioner is present. Shri Madhukar Deshpande filed vakalat for R-1 to 3. Counsel for petitioner filed 2 sets of copies. Counsel for respondents also directed to file 2 sets of copies.

Posted to 15.03.2017.

MEMBER (J)

MEMBER (T)